

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 57(ND)/2016
CA NO.

CORAM:

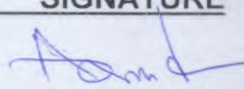
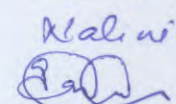
PRESENT: SH. M.K.HANJURA
Hon'ble Member(J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: Mrs. Reena Ahluwalia & Ors.
Vs.
M/s. Suntime Energy Ltd. & Ors.

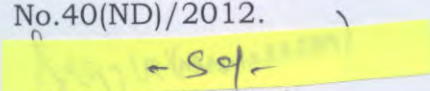
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

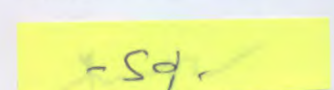
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. ARUN SAXENA	ADV	Petitioner	
2.	MS. NALINI	ADV		
3.	Ms. Perwinder	Adv	Resp	

ORDERS

Learned Counsel for the parties are present.

On the request of the Ld. Counsel, the matter is adjourned and shall
now come up on 16.3.2016 for further orders along with C.P.
No.40(ND)/2012.


(R. Varadharajan)
Member (Judicial)


(M.K. Hanjura)
Member (Judicial)